

Annexure-4														
Name of the corporate debtor: Indian Yarn Limited ; Date of commencement of CIRP: 17-07-2025 ; List of creditors as on: 27.08.2025														
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted provisionally	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Findoc Finvest Private Limited	U65910CH1995PTC016409	13-08-2025	3,31,57,311.00	3,22,21,305.00	Loan Facilities	-	No	100.00%	-	-	9,36,006.00	-	
	Total(B)	0		3,31,57,311.00	3,22,21,305.00				100.00%			9,36,006.00	-	

*The claims and security interest is admitted on provisional basis and shall be updated on receipt of additional information